

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 4843 / Checker

Bilaspur, dated 8th April, 2022


III-8-2/2001

Notification F. No. 3627/793/XXI-B/C.G./21, dated 06-04-202, issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding *to reducing the period of additional sitting of Judge Family Court Kanker at Kondagaon from 15 to 10 days.* is forwarded to : -

- 1) The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 15) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 16) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

Cont -- 2

- 17) The Judge Family Court, **Kondagaon/Uttar Bastar Kanker** for information & necessary action.
- 18) The District and Sessions Judge, Kondagaon/Uttar Bastar, Kanker for information.
- 19) The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 20) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 21) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 22) The Dy. Registrar, Confidential, High Court of Chhattisgarh, Bilaspur for information.
- 23) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 24) Section Officer/Incharge O/o R.G./ Checker/D.E., High Court of Chhattisgarh, Bilaspur *for information.*
- 25) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


08.04.22
(Sanjay Kumar Jaiswal)
Registrar General

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR, MANTRALAYA,
(C.G.) 492002

NOTIFICATION

Raipur dated 6.04.2022

6 APR 2022

F. No. 27/793/XXI-B/C.G./21- In exercise of the powers conferred by Section 4 of the Family Courts Act, 1984 (No. 66 of 1984), with concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of its Memo No. 2627/III-8-2/2001, Bilaspur, dated 09-03-2022, the State Government, in supersession of its previous Notification No. 782/194/XXI-B/C.G./2021, dated 18-01-2021, hereby, appoints Judge, Family Court, Kanker, District Kanker for holding additional sitting at Family Court, Kondagaon, District Kondagaon, until further orders in the following manner, namely:-

S.No.	Name of the Court & District	Headquarters	Period	Jurisdiction
(1)	(2)	(3)	(4)	(5)
1.	Family Court, Kanker	Kanker	All days of each month excluding days for additional sitting at Family Court Kondagaon.	Revenue District Kanker excluding the Jurisdiction of the Courts of Tahsils Bhanupratappur & Pakhanjur.
2.	Family Court, Kondagaon	Kondagaon	Last 10 days of every month.	Civil District Kondagaon.

क्रमशः

अधिसूचना

रायपुर, दिनांक .04.2022

एफ.क. /793/21-ब/छ0ग0/22 - राज्य सरकार, एतद्वारा, कुटुम्ब न्यायालय अधिनियम, 1984 (क्र. 66 सन् 1984) की धारा 4 द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुये माननीय छत्तीसगढ़ उच्च न्यायालय की सहमति से एवं उनके ज्ञापन क्रमांक 2627/III-8-2/2001, Bilaspur, दिनांक 09-03-2022, के अनुपालन में विभाग की पूर्ववर्ती अधिसूचना क्रमांक 782/194/XXI-B/C.G./2021, दिनांक 18-01-2021 को अतिष्ठित करते हुये, न्यायाधीश, कुटुम्ब न्यायालय, कांकेर, जिला कांकेर को कुटुम्ब न्यायालय, कोण्डागांव, जिला कोण्डागांव में अतिरिक्त बैठक हेतु, आगामी आदेश तक, निम्नानुसार नियुक्त करती है, अर्थात्:-

स.क्र.	न्यायालय एवं जिले का नाम	मुख्यालय	समयावधि	क्षेत्राधिकार
(1)	(2)	(3)	(4)	(5)
1.	कुटुम्ब न्यायालय, कांकेर	कांकेर	कुटुम्ब न्यायालय, कोण्डागांव में अतिरिक्त बैठक की अवधि को छोड़ते हुये प्रत्येक माह के सम्पूर्ण दिवस।	तहसील भानुप्रतापपुर एवं पखांजूर के न्यायालयों के क्षेत्राधिकार को छोड़ते हुये, राजस्व जिला कांकेर।
2.	कुटुम्ब न्यायालय, कोण्डागांव	कोण्डागांव	प्रत्येक माह के अंतिम 10 दिवस।	सिविल जिला, कोण्डागांव।

By order and in the name of the
Governor of Chhattisgarh,

(Ram Kumar Tiwari)

Principal Secretary

Governemnt Of Chhattisgarh

Law & Legislative Affairs Department

En. No. 362 / 793/XXI-B/C.G./22.

Naya Raipur, Dated 6-04.2022

Copy to,

6 APR 2022

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 2627/III-8-2/2001, Bilaspur, dated 09-03-2022,
2. Private Secretary to Hon'ble Law Minister, for perusal,
3. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
4. Judge, Family Court Kanker, Distt.- Kanker,
5. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipur for publication in the E-Gazette (Extra Ordinary),
6. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,

For information and necessary action,

(Anil Kumar Pandey)

Additional Secretary

Governemnt Of Chhattisgarh

Law & Legislative Affairs Department